

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI
DAILY CAUSE LIST DATED 04.03.2020 (WEDNESDAY)

COURT IV

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1069-1070 of 2019	Yogesh Mehra. Vs. Vaayu Infrastructure LLP. & Ors.	Akshat Singh	Nirav Shah-R1 Raghav Shankar-R2
2.	Comp. App. (AT) (Ins) No. 110 of 2020	Damodar Valley Corporation Vs. Cosmic Ferro Alloys Ltd. & Anr.	Madhumita Bhattacharjee	Yashwardhan
3.	Comp. App. (AT) (Ins) No. 149-150 of 2020	Exxaro Tiles Pvt. Ltd. Vs. Arvind Gaudana, Resolution Professional of Regent Granito (India) Ltd. & Ors. With	Natasha Dhruvan Shah	Pradhuman Gohil
4.	Comp. App. (AT) (Ins) No. 169 of 2020	Shaileshbhai Maganbhai Patel, Vs. Arvind Gaudana Resolution Professional of Regent Granito (India) Ltd. & Ors.	Lalit M. Patel	A.J. Chaterjee Gautam Singh-RP
5.	Comp. App. (AT) No. 266 of 2019	Mooldhan Advisory Systems (P) Ltd. & Ors. Vs. Yashdeep Trexim Pvt. Ltd. & Ors. With	Satish Kumar Mishra	Manju Aggarwal-R1
6.	Comp. App. (AT) No. 294 of 2019	Juggilal Kamlapath Jute Mills Company Ltd. Vs. Yashdeep Trexim Pvt. Ltd. & Ors.	C.S. Chauhan	Atul-R1
7.	Comp. App (AT) No. 360 of 2019	Supriya Pharmaceuticals Ltd. Vs. Vijay Julka & Ors.	Ritesh Agrawal	Serman Rawat (R1) Ramesh Dugar (R3)

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Review Application No. 04 of 2020 in Comp. App. (AT) No. 380 of 2018	Shri Lalit Aggarwal Vs. Shree Bihari Forgings Pvt. Ltd. & Ors.	Karan Luthra	Mukesh Rajput

For Hearing

2.	Comp. App. (AT) No. 320 of 2019	Late. Mona Aggarwal. Vs. Ghaziabad Engineering Company Ltd. & Ors.	Chandan Dutta	Javed Akhter-R2
3.	Comp. App. (AT) No. 258 of 2018	Chandra Spinning & Weaving Mills Pvt. Ltd. & Ors. Vs. M. Leela&Ors. With	Naman Jhabakh	R. Vidyasagar (R1-R4) B. Ragnath-R5 Ashwin Kumar D.S (R6-R10) Madhusmita Bora-R11
4.	Comp. App. (AT) No. 259 of 2018	Chandraprabha&Ors. Vs. M. Leela&Ors. With	NamanJhabakh	R. Vidyasagar (R1-R4) B. Ragnath-R5 Ashwin Kumar D.S (R6-R10) Madhusmita Bora-R8
5.	Comp. App. (AT) No. 277 of 2018	M.S Nagarathna&Ors Vs LeelaMadhusudan&Ors With	Naresh Kaushik	Sriram P.-R1 to R4 B. Ragnath-R5 Madhusmita Bora-R6
6.	Comp. App. (AT) No. 309 of 2018	T.R Mills Pvt Ltd &Ors Vs. M.Leela&Ors With	Ashwin Kumar D.S	Sriram P.-R1 to R4 B. Ragnath-R5 Madhusmita Bora-R6
7.	Comp. App. (AT) No. 310 of 2018	M.Nagaraj Vs. M.Leela&Ors With	Ashwin Kumar D.S	Sriram P.-R1 to R4 B. Ragnath-R5 Ashwin Kumar D.S (R6-10) Madhusmita Bora-R7
8.	Comp. App. (AT) No. 360 of 2018	O. Arumugasamy Vs. Chandra Spinning & Weaving Mills Pvt. Ltd. & Ors. With	B. Ragnath	Ashwin Kumar (R-5), Naresh Kumar (R9-12)

9.	Comp. App. (AT) No. 361 of 2018	O. Arumugasamy Vs. T.R. Mills Pvt. Ltd. & Ors.	B. Raghunath	Ashwin Kumar (R- 5), Naresh Kumar (R9- 12)
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By Order

**-sd/-
Registrar**